NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 187/252/HDB/2017
NAME OF THE COMPANY	SouthIndia Airlines Private Limited
NAME OF THE PETITIONER(S)	SouthIndia Airlines Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. KALPANA	CA	Kalpanagonuguntal@	el Gl

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	,		1

Heard Ms.G.Kalpana, learned CA for the Petitioner.

Post the case on 20.12.2017

Member (Technical)

Member (Judicial)

Naidu